

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.55/(MAH)/2012
CA No. 110/2014 & 273/2014

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)



SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016

NAME OF THE PARTIES: Mr. Rustom Framroze Titina

V/s.
M/s. Ahura Advertisers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Vidya Nair	Counsel for Petitioner	
4	A JAY KUMAR	Practising Company Secretary for Respondents	

ORDER

C.A. Nos. 110/2014 & 273/2014 in C.P. No. 55/397-398/CLB/MB/2012

Ld. Counsel for both the sides are present.

At the request of both the parties, list this matter for hearing on 9th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 21.11.2016